

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

16/08/2019

O.A./260/74/2016

S BISSOYI  
-V/S-  
D/O POST

ITEM NO: 58

FOR APPLICANTS(S) Adv. : NONE FOR THE APPLICANT

FOR RESPONDENTS(S) Adv.: MR.A.C.DEO

Notes of The Registry	Order of The Tribunal
	<p>None appears on behalf of the applicant. No one had also appeared on behalf of the applicant on the previous date, i.e. 15.3.2019. Since the applicant has lost his interest to pursue this case, the O.A. is dismissed for default and non-prosecution.</p> <p>Registry is directed to send a copy of this order to the applicant in the given address.</p> <p>( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>b</p>